

Filing under clause (ca) of sub-regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: Sort India Enviro Solutions Limited; Date of commencement of CIRP: 23.09.2020List of creditors as on: 18.01.2022List of operational creditors (Government dues)

(Amount in Rs.)

<u>S. No.</u>	<u>Details of Claimant</u>		<u>Details of claim received</u>		<u>Details of claim admitted</u>						<u>Amount of contingent claim</u>	<u>Amount of any mutual dues, that may be set-off</u>	<u>Amount of claim not admitted</u>	<u>Amount of claim under verification</u>	<u>Remarks, if any</u>	
	<u>Department</u>	<u>Government</u>	<u>Date of receipt</u>	<u>Amount Claimed</u>	<u>Amount of claim admitted*</u>	<u>Nature of claim</u>	<u>Amount covered by security interest</u>	<u>Amount covered by guarantee</u>	<u>Whether related party?</u>	<u>% of voting share in CoC, if applicable</u>						
1.	Sales Tax Office, Vadodara (VAT)	State Government	08-10-2020	9,30,34,480	9,05,83,792	Government dues	NA	NA	No	NA	NA	NA	NA	NA	NA	
2.	GST Department	State Government	03-11-2020	1,05,76,000	10576000	Government dues	NA	NA	No	NA	NA	NA	NA	NA	NA	
3.	TDS Office (Income Tax Department)	Central Government		72,36,530	7236530	Government dues	NA	NA	No	NA	NA	NA	NA	NA	NA	
4.	GJ Transport Office	State Government	06-01-2021	1,12,640	112640	Government dues	NA	NA	No	NA	NA	NA	NA	NA	NA	

5.	ESIC Dept	Central Government		23-11-2020	26,72,276	2672276	Government dues	NA	NA	No	NA	NA	NA	NA	NA	
	Total				11,36,31,926	11,11,81,238										

NOTES:-*

1. The amount of claims are provisionally admitted based on the documents submitted by the respective claimants as audited books of accounts of the corporate debtor as on Insolvency Commencement date is not yet available.
2. The amount of claim admitted and voting share may undergo a revision in case any additional information/ document coming to the notice of the RP warrants the same.